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## Prodot-tion of Soda Ash by M/s. Tata Chemicals Ltd.

- 679. SHRI NEPALDEV BHATTA-CHARJEE; Will the Minister of CHE-MICALS AND FERTILIZERS be pleased io state:
- (a) what is the present installed capacity for the manufacture of soda ash of M|s. Tata Chemicals Ltd.;
- (b) whether it is a fact that M/s. Tata Chemicals Ltd. were granted a licence in December, 1973 to expand" their capacity by 1.40 Iakh .tonnes;
- (c) whether the Company has started production for the expanded capacity;
- (d) if not, how the Company has produced 4.48 Iakh tonnes of soda ash in 1983 *ui* reporter i<sub>n</sub> the press;
- (e) whether it is a feet that the Company has pleaded that before starting production for expanded capacity conversion of the metre gauge railway line to broad gauge has to be completed; and
- (f) if so, by when these pre-requisites are expected to be completed; and how the Company carried raw material for the production of 4.48 lakh tonnes of soda ash?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) The present annual installed capacity of M/s. Tata Chemicals Ltd. for the manufacture of Soda Ash is 5.00 Iakh

- (b) ana (c) Yes, Sir.
- (d) Does not arise.
- (e) and (f) While if is true that the company had indicated certain difficulties in utilising the additional capacity, it appears tliat the company was able to deal with some of them in achieving production of 4.48 Iakh tonnes during 1983. Conversion of the metre gauge railway line to broad gauge has also since been completed.

## Canteen in subordinate offices in Ministry of Labour and Rehabilitation

- 680. SHRI NEPALDEV BHATTA-CHARJEE. Will the Minister of LA-BOUR AND REHABILITATION be pleased io state.-
- (a) what are the names and addresses of ali subordinate offices in his Ministr) including public enterprises/institutions;
- (b) whether all the above offices are running Canteens and ^ so, what are the details thereof:
- (c) what are the facilities provided to the canteen employees and their pay scales;
- (d) what are the details of recruitment in all those canteens after 26th September. 1983; and
- (c) what are the details of retrenchment of canteen employees after 26th September. 1983?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHA: BILITATION (SHRI DHARMAVIR):

- (a) A Statement showing names and addresses Gf the Subordinate offices, public enterprises and institutions of the Ministry is attached. [Sec Appendix: CXXXI. Annexure No. 15]
- (b) to (e) The required information is being collected and wiH be laid on the Table of the Sabha in due course.

## Prosecution against Apparels **Export Promotion Council**

- 681.SHRI GULAM MOHI-UD-DIN SHAWL- Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS' be pleased to state:
- (a) what is the present position of the prosecutions launched by the Registrar of Companies. New Delhi, against Apparels Export Promotion Council, New Delhi, for non-filing of the annual returns and not holding of annual general body meetings;
- (b) whether the Council has filed any petition in the Delhi High Court under